

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5491
ANSWERED ON:06.09.2011
BEGGARS IN DELHI
Dashmuni Deepa ;Kumar Shri Vishwa Mohan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of increase in the number of beggars in the National Capital Territory of Delhi during the last three years;
- (b) if so, the total number of beggars in the NCT of Delhi during the said period;
- (c) whether the Government has taken any measures to check this growing trend;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Government of NCT of Delhi has informed that there is no statistical data available to indicate the rise in the number of beggars in Delhi during the last three years.

(c) to (e): Steps are taken under the Bombay Prevention of Begging Act, 1959 for production and trial of beggars before designated Beggar courts. Those remanded to Beggars Homes are provided basic facilities i.e. lodging, boarding, health care clothing, etc. during the period of their detention. Vocational training is imparted to the able-bodied beggars during their stay in the certified homes and they are paid stipend for the vocational training so that after their release, they are able to earn their livelihood and do not indulge in begging or other avoidable activities.